

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.03/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (T) Shri S. VijayaraghavanATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th April, 2017, 10.30 A.M

Name of the Company	Nicco Corporation Ltd		
Under Section	14	IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Rahul Anand
Advocate

Nicco Corporation

Rahul Anand
17/4/17.

2. Kunal Banerjee

RP

Kunal Banerjee
17/4/17

3. Anand Basu Mukherjee

Advocate of
RPAnand Basu Mukherjee
17/4/17ORDER

Ld. Counsels for the petitioner and the Resolution Professional are present.

Resolution Professional who is present in Court has submitted the progress report in the form of Action Taken Report.

List the matter on 10/05/2017 for further order.

Sd
(S. Vijayaraghavan)
Member (T)

Sd
(Vijai Pratap Singh)
Member (J)